

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT SITTING AT NAGPUR
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6
PRESCOTT ROAD, BOMBAY 1

OA NO.89/93

Alosis Josef Anthony

..Applicant

V/s.

Union of India
through Secretary
Min. of Defence
South Block, New Delhi & 2 ors.

..Respondents

Coram: Hon.Shri Justice M S Deshpande, V.C.
Hon.Shri M Y Priolkar, Member (A).

APPEARANCE:

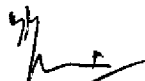
Mr. Walthare
Counsel
for the applicant


Mr. R. Darda
Counsel
for the respondents

ORAL JUDGMENT:
(PER: M S Deshpande, Vice Chairman)

DATED: 16.3.93

Mr. Walthare, Counsel for the applicant states that the appeal against an order of dismissal is pending. He requests that permission be granted to withdraw ^{the O.A.} with liberty to pursue the appeal. Liberty granted. Application is disposed of.


(M Y Priolkar)
Member (A)


(M S Deshpande)
Vice Chairman